

(e) and (f). The steps taken to accelerate loading/unloading activities at Calcutta and Haldia are as under :

**Calcutta :**

1. 8 new Wharf and Yard cranes are being installed.
2. Old mobile cargo handling equipment has been replaced in the Sixth Plan.
3. Acquisition of additional cargo handling equipment has been proposed in Seventh Plan.

**Haldia :**

1. Modification of mechanical coal handling plant and conversion of mechanical ore handling plant for coal handling are in progress.
2. Schemes for construction of general cargo berth and a second oil jetty have been included in the Seventh Plan.
3. Heavy duty locomotives for handling export coal are being procured.

**Staff Strength in the Directorate of National Institute of Communicable Diseases, Delhi**

6865. SHRI ANANDA PATHAK ; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state the total sanctioned strength of Upper Division Clerks and Upper Division Clerks-cum-Computers in the Directorate of National Institute of Communicable Diseases, Delhi as on the 1st April, 1976 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA : The requisite information is as under :

Upper Division Clerks	19
Upper Division Clerks-cum-Computers	7

**[Translation]**

**New Colleges in Educationally Backward Areas by U.G.C.**

6866. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of EDUCA-

TION be pleased to state :

(a) whether there is a provision that University Grants Commission, can in special circumstances open new colleges in educationally backward areas for higher education;

(b) the number of colleges opened by University Grants Commission in educationally backward areas during the years 1983-84 and 1984-85 and the locations thereof and their position at present;

(c) whether Commission will consider opening of a college in educationally backward Basti District in Uttar Pradesh; and

(d) if so, by what time and if not, the reasons therefore ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise. The UGC Act does not empower the Commission to establish universities and colleges in the country.

**[English]**

**Submergence of Land due to Bansagar Project**

6867. SHRI AZIZ QURESHI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what was the total number of persons whose land has been acquired for the construction of Bansagar Irrigation Project in district Satna of Madhya Pradesh;

(b) what is the total amount of money given by the Union Ministry of Irrigation for compensation and rehabilitation of these persons whose lands are going to be submerged;

(c) is there any special consideration to rehabilitate these uprooted persons at the earliest; and

(d) what is the probable date of completion of this project which is approved and financed by the Ministry of Irrigation ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) to (d). Bansagar Project is an inter-State Project financed by the Government of Madhya Pradesh, Uttar Pradesh and Bihar and executed by Madhya Pradesh under the supervision and direction of the Bansagar Control Board established by the Government of India. The Project is proposed to be completed by 1990-91, subject to adequate funds being provided by the three States. Model villages for rehabilitation of affected persons are under construction. An amount of Rs. 5.99 crores has been paid for compensation for 3,231 hectares of land and other properties that have been acquired upto March, 1985. Corresponding number of persons is not reported.

#### Refund to 'BPT' Holders

6868. **SHRI UTTAMRAO PATIL :** Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that hard board tickets are issued against the fare tendered are sometime Blank Paper Ticket (BPT) are also issued;

(b) if so, the reasons therefor;

(c) whether it is a fact that in the event of cancellation of the trains, passengers who have former type of tickets get the refund direct from the Railway Booking Window at the point of cancellation while the refund inclusive sleeper charges to 'BPT' holders is delayed without any valid reasons;

(d) if so, the details in this regard and the reasons for such discrimination;

(e) whether any complaints relating to problem faced by public for refund due to the cancellation of trains after the assassination of Shrimati Indira Gandhi have been received from Members of Parliament; and

(f) if so, the details thereof and the action taken thereon ?

**THE MINISTER OF RAILWAYS (SHRI BANSI LAL) :** (a) Yes, Sir.

(b) Blank Paper Tickets are issued against concession orders and Police War-

rants; etc. Also when Printed Card Tickets are not available for a particular destination an Excess Fare Ticket for extension of journey is issued alongwith the printed card ticket to the farthest station available on the route.

(c) and (d). Refund on printed card tickets and blank paper tickets can be granted at the station itself if the unused ticket is surrendered within the prescribed time limits. However, in case of partially used Blank Paper Tickets applications for refund have to be made to the Chief Commercial Superintendents concerned as there have been a number of cases of fraudulent refund on Blank paper Tickets.

(e) No, Sir.

(f) Does not arise.

#### Kolar Irrigation Project

6869. **SHRI PRATAP BHANU SHARMA :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the progress of Kolar Irrigation Project in Madhya Pradesh and the time required for its completion;

(b) whether the construction work was held up for want of sufficient funds during 1984-85;

(c) if so, the effective steps taken by the Union Government for the speedy and timely completion of this project; and

(d) whether C.A.D. Agency has been constituted for this project ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) to (c). Kolar Irrigation Project is not yet approved by the Planning Commission. However, the works on the Project have been taken up by the Government of Madhya Pradesh and an expenditure of Rs. 31.58 crores is anticipated to have been incurred upto March 1985 against the latest estimated cost of Rs. 96.36 crores. The project is programmed to be completed by the State by 1990-91. An expenditure of about Rs. 12.16 crores is incurred during 1984-85.

(d) Command Area Development Authority constituted for the Barne and Halali